

DELHI VIDHAN SABHA

BULLETIN PART I

(Brief Record of Proceedings)

Tuesday, March 8, 1994/Phalgun 17, 1915 (Saka)

14.00 Hours

No.12

STARRED QUESTIONS

1. Starred Question Nos. 1 to 5 were orally answered and supplementaries thereon. Replies to Question No.6 and 7 were laid on the Table of the House.

UNSTARRED QUESTIONS

2. Reply to unstarred question No. 1 was laid on the Table of the House.

REPORT OF BUSINESS ADVISORY COMMITTEE

3. Shri Ram Bhaj Presented the 1st Report of the Business Advisory Committee.

QUESTION OF BREACH OF PRIVILEGE

4. Shri Jit Parvesh Chandra raised a question of Breach of Privilege regarding non-inclusion of Members of Delhi Vidhan Sabha in Planning Board. Hon'ble Speaker gave his ruling disallowing the notice of question of privilege. (Chief Minister by way of intervention informed the House that six MLAs have been included in the Planning Board).

SPECIAL MENTION UNDER RULE 259

5. The following Members made Special Mention under Rule 259:-

1. Shri Prem Singh
2. Shri Swaroop Chand Rajan

Shri Sahib Singh Verma clarified the Position.

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3. Shri Ramvir Singh Bidhuri
Shri Lal Bihari Tewari clarified the position.

4. Prof. P.K. Chandra
Shri Madan Lal Khurana clarified the position.

STATEMENT BY SH. MADAN LAL KHURANA

6. Shri Madan Lal Khurana, Chief Minister made a statement regarding atrocities inflicted upon a Harijan Girl by a resident of DDA Flats, Savita Vihar in February, 1994 in reply to a matter raised by Shri Ramvir Singh Bidhuri on 7.3.1994 in the House.

THE BUDGET 1993-94

7. Prof. Jagdish Mukhi, Finance Minister presented a statement of the estimated Receipts and expenditure of the Government of National Capital Territory of Delhi for the period 1.12.1993 to 31.3.1994.

DEMAND FOR GRANTS

8. Prof. Jagdish Mukhi, Finance Minister Presented a statement showing Demand of Grants in respect of the Period 1.12.1993 to 31.3.1994.

MOTION OF THANKS ON LT. GOVERNOR'S ADDRESS

9. Shri Rajendra Gupta (Malviya Nagar) moved the following Motion:-

"That an Address be presented to the Lt. Governor in the following terms:-

'That the Members of Vidhan Sabha assembled in this session are deeply grateful to the Lt. Governor for the Address which he has been pleased to deliver to Legislative Assembly on the 7th March, 1994.'

Shri Gyan Chand seconded the Motion.

ANNOUNCEMENT BY THE SPEAKER

The Speaker asked the members whose notices of amendments to the Motion of Thanks had been circulated to indicate the number of amendments which they wanted to move and only those amendments would be treated as moved of which the numbers had been indicated by the members and disposed of before the Motion of Thanks was put to the vote of the House.

Following member took part in the discussion:
Shri Deep Chand Bandhu (Speech concluded)

Discussion to continue.

1800 hrs.

(The sitting of the House was adjourned till 14.00 hrs on Wednesday, March 9, 1994).

P.N. GUPTA
SECRETARY